## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.82/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2017

NAME OF THE PARTIES: Mrs. Girija K. Kutty

V/s.

M/s. Modulux Shipping Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 V.Monnoclier Advocate for the pire the adding

2 Bhank March Advocate for the pire the adding petition of the petition of

## COMMON ORDER T.C.P. No. 18/397-398/CLB/MB/MAH/2013 T.C.P. No. 82/397-398/CLB/MB/MAH/2013

- 1. In both these Petitioners, The Learned Representatives are present.
- 2. They are seeking time to file Written Submissions. Granted.
- 3. Now listed for hearing on **28.06.2017.**

Sd/-

M.K. Shrawat Member (Judicial)

Dated: 03.05.2017